

(J.H.C.Sch. 1-7)

Through FAX

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/1 /14-15/ Apptt.
Letter No. 1365-1427/ Apptt.
Dated : 12th February, 2015

To,

1. Sri Bal Krishna Tiwari, Chief Judicial Magistrate, Chatra,
2. Sri Niraj Kumar Srivastava, Chief Judicial Magistrate, Ranchi,
3. Sri Arvind Kumar Pandey, Chief Judicial Magistrate, Giridih,
4. Sri Vishwa Nath Shukla, Chief Judicial Magistrate, Daltonganj,
5. Sri Diwakar Pandey, Chief Judicial Magistrate, Dhanbad,
6. Sri Ashok Kumar No. 2, Chief Judicial Magistrate, Jamshedpur,
7. Sri Manoj Kumar Singh, Chief Judicial Magistrate, Chaibasa,
8. Sri Rajesh Sharan Singh, Chief Judicial Magistrate, Deoghar,
9. Sri Anil Kumar Mishra No. 1, Chief Judicial Magistrate, Seraikella,
10. Sri Santosh Kumar No. 1, Civil Judge (Sr. Div.)-cum-Deputy Director, JHALSA, Ranchi,
11. Sri Rasikesh Kumar, Chief Judicial Magistrate, Garhwa,
12. Sri Paras Nath Upadhyay, Chief Judicial Magistrate, Pakur,
13. Sri Shudhanshu Kumar Shashi, Chief Judicial Magistrate, Bokaro,
14. Sri Satyapal, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Simdega,
15. Sri Dhruva Chandra Mishra, Chief Judicial Magistrate, Godda,
16. Sri Rajeev Kumar Sinha, Chief Judicial Magistrate, Sahebganj,
17. Sri Sanjay Kumar No. 1, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj,
18. Sri Anil Kumar Mishra No. 2, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Hazaribagh,
19. Sri Ramesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Ranchi,
20. Sri Martand Pratap Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Deoghar,
21. Sri Rama Shanker Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Chaibasa,
22. Sri Shambhu Lal Shaw, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Dumka,
23. Sri Kaushal Kishore Jha No. 2, Civil Judge (Sr. Div.), Daltonganj,
24. Sri Md. Taufiqul Hassan, Civil Judge (Sr. Div.)-I-cum-A.C.J.M-cum-Secretary, DLSA, Latehar,
25. Sri Rajkamal Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Jamshedpur,
26. Sri Radha Krishan, Secretary DLSA, Dumka,
27. Sri Rama Kant Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Gumla,
28. Sri Ajit Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Garhwa,
29. Sri Sanjay Kumar Singh No. 1, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Dhanbad,
30. Sri Anuj Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Seraikella,
31. Sri Rajeev Anand, Civil Judge (Sr. Div.)-I-cum-A.C.J.M-cum-Secretary DLSA, Koderma
32. Sri Subhash, Civil Judge (Sr. Div.)-I-cum-A.C.J.M-cum-Secretary DLSA, Sahebganj,
33. Sri Syed Saleem Fatmi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Jamtara,
34. Sri Amitesh Lal, Civil Judge (Sr. Div.), Hazaribagh,
35. Sri Ravi Ranjan, Civil Judge (Sr. Div.), Deoghar,
36. Sri Arvind Kumar No. 1, Under Secretary-cum-Dy. L.R., Law (Judl.) Deptt., Ranchi,
37. Sri Biresh Kumar, Civil Judge (Sr. Div.)-I-cum-Spl. Judge, Economic Offence, Dhanbad,
38. Sri Sanjay Kumar Upadhyay, Civil Judge (Sr. Div.), Daltonganj,
39. Sri Shesh Nath Singh, Civil Judge (Sr. Div.)-I-cum-Spl. Judge, Economic Offence, Ranchi,
40. Sri Kamal Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M-cum-Secretary DLSA, Giridih,
41. Smt. Prem Lata Tripathi, Civil Judge (Sr. Div.), Giridih,
42. Sri Rajesh Kumar No. 1, Civil Judge (Sr. Div.)-I-cum-Secretary DLSA., Jamshedpur
43. Sri Sanjeev Kumar Das, Deputy Registrar (Protocol)J.H.C., Ranchi,

11.02.15

44. Sri Dinesh Rai, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro,
45. Sri Anil Kumar Pandey, Civil Judge (Sr. Div.)-I-cum-Secretary DLSA , Dhanbad,
46. Sri Sanjay Pratap, Civil Judge (Sr. Div.), Hazaribagh,
47. Sri Uttam Anand, Civil Judge (Sr. Div.)-I-cum-Secretary DLSA, Daltonganj,
48. Sri Anand Prakash, Civil Judge (Sr. Div.)-I-cum-A.C.J.M-cum-Secretary DLSA, Godda,
49. Sri Deepak Barnwal, Civil Judge (Sr. Div.)-I-cum-J.M., Ranchi,
50. Sri Shyam Nandan Tiwary, Civil Judge (Sr. Div.), Ranchi,
51. Sri Vinod Kumar Singh, Civil Judge (Sr. Div.), Ranchi,
52. Sri Sanjay Kumar Singh No. 2, Civil Judge (Sr. Div.), Jamshedpur,
53. Sri Ramesh Chandra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M-cum-Secretary DLSA, Rakur,
54. Sri Manish Ranjan, Civil Judge (Sr. Div.)-I-cum-J.M, Bokaro,
55. Sri Kanwal Jeet Chopra, Civil Judge (Sr. Div.)-I-cum-J.M, Ranchi
56. Sri Ghulam Haidar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M-cum-Secretary DLSA, Lohardaga,
57. Sri Rakesh Kumar Mishra, Under Secretary-cum-Dy. L.R., Law (Judl.) Deptt., Ranchi,
58. Sri Prabhakar Singh, Civil Judge (Sr. Div.)-I-cum-Secretary DLSA., Jamtara,
59. Sri Kumar Kranti Prasad, Civil Judge (Sr. Div.)-I-cum-Secretary DLSA , Deoghar,
60. Sri Taufique Ahmed, Civil Judge (Sr. Div.)-I-cum-Secretary DLSA , Chatra,
61. Sri Manish, Civil Judge (Sr. Div.)-I-cum-A.C.J.M, Bermo at Tenughat,
62. Sri Sanjay Kumar Choudhary, Civil Judge (Sr. Div.)-I-cum-Secretary DLSA, Hazaribagh,

Sub. :- Regarding nomination for attending the Refresher Training Course scheduled to be held on **22nd February, 2015** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course on "**Order 21 C.P.C. And Injunction & Order 10 and Settlement of Disputes under Section 89 C.P.C.**" scheduled to be held on **22nd February, 2015** with a direction to report to the Judicial Academy Jharkhand, Ranchi on 22nd Feb., 2015 at 9.30 A.M. in proper dress.

Further, I am also to inform you that provision for the stay of the outstation participants will be made by Judicial Academy Jharkhand. The officers, who require accommodation, requested to send their travel plan to the Judicial Academy Jharkhand, at earliest through FAX /e-mail.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid course.

This is for information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Memo No. 1428-1452 Appt. dated Ranchi the 13.02.15

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Chatra / Chaibasa /Daltonganj /Dhanbad / Deoghar / Dumka/ Garhwa/ Giridih /Godda/ Gumla/Hazaribag / Jamshedpur/Jamtara / Koderma/ Latehar/ Lohardaga /Sahebganj/ Seraikella/ Simdega / Pakur/ including Principal Judicial Commissioner Ranchi for information /the Director, Judicial Academy Jharkhand, Ranchi, for information with reference to his letter No. 582/JAJ dated 04.02.2015 and the C.P.C., e-Courts Project, J.H.C., Ranchi / the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-loaded the letter on the Court's Website.


Registrar General